Height restrictions of constructions in funnel zone of airports

- 449. DR. K.P. RAMALINGAM: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Government has agreed to furnish necessary maps and information regarding height restrictions for construction in the funnel zone of airports;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government has decided to expedite clear height clearance requests from the developers/builders on a time bound basis; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Airports Authority of India (AAI) has prepared Colour Coded Zoning Maps (CCZM) of airports of Delhi and Mumbai clearly indicating the permissible heights in different colour coded grids in different zones of these airports. These maps are available on AAI's website.

(c) and (d) Yes, Sir. It has been decided to upgrade the existing online height clearance system *i.e.* NOCAS to NOCAS V.2. The NOCAS V.2 is bound to process the NoC application without any human intervention after physical verification of site levation and co-ordinates by AAI officials and issuance of NoC for height clearance expeditiously.

Routes falling under category-III

- 450. DR. R. LAKSHMANAN: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the details of the airlines operators and their number of air crafts currently in operation on category I routes under route dispersal guidelines (RDG);
- (b) whether any proposal is pending with government to specifically mention the routes falling under category-III; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Presently Air India, Jet Airways, Jet Lite, Spice Jet, Go Air, Indigo and Tata SIA (Vistara) are operating in category-I route on the domestic

sectors of the company. The number of aircraft operated by the above named airlines are (i) Air India - 109 Aircraft (ii) JetAirways- 96 Aircraft (iii) Jet Lite 10 Aircraft (iv) Spice Jet - 32 Aircraft (v) Go Air - 19 Aircraft (vi) Indigo - 95 Aircraft and (vii) Tata SIA (Vistara) - 05 Aircraft.

According to Route Dispersal Guidelines (RDG), percent-wise capacity deployments in different category routes are required to be submitted by the scheduled domestic airlines. Numbers of aircrafts operating in category-I route are not required to be submitted separately.

(b) and (c) No, Sir. Does not arise.

Written Answers to

Problem with Boeing Dreamliner aircrafts

- 451. SHRI K.N. BALAGOPAL: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether any problem has been reported with the Boeing Dreamliner aircraft series in the country; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) The Dreamliner aircraft have experienced technical reliability issues, since induction into Air India fleet. However, it may be noted that these issues do not adversely affect the safety of the aircraft due to the system design and in-built system redundancy. Also as a normal maintenance process, regular improvements are incorporated as a part of reliability enhancement process.

Air India had taken up the matter of technical reliability issues with Boeing. These have been addressed by Boeing through the necessary modifications for reliability enhancement on a regular basis.

AI flights between India and China

- 452. SHRI DEVENDER GOUD T.: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the details of Air India flights operating between major cities of China and India;
 - (b) whether it is a fact that there are hundreds of Indian students studying in